

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

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ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.502/252/HDB/2018
NAME OF THE COMPANY	Mayapuri Ispat Pvt Ltd
NAME OF THE PETITIONER(S)	Mayapuri Ispat Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T Sujan Kumar Reddy ROC	advocate	9160001235	↳

ORDER

None present for Applicant.

Learned counsel Mr.T.Sujan Kumar Reddy present for ROC.

No representation received.

Application is dismissed for default.


MEMBER JUDICIAL